

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

CA/TA/MP, No. 340 /1993 (in OA No. 558/92)

R.D. Yadav

Versus

U.O. & Ors.

Date of Order

Orders

This is an M.P. (in OA No. 558/92 - fixed for hearing 24-6-93) for interim direction/order to respondents for payment of interest @ 20%. It is in order.

SO. (5) *fr*
22/6

22/6

22 ⁶/₉₃

~~At~~ Applicant present in person.

Register & Put up in Court for admission on 24-6-93 as prayed for

[Signature]
REGISTRAR
C.A.T., JAIPUR

24/6/93

Applicant present in person.
Mr. N.R. Jain - Counsel for the respondents.
part heard. for remaining
arguments ^{may be listed} tomorrow -

C. Krishna
(Gopal Krishna)
Joint Member

(B.B. Mahajan)
Adm. Member